

1	2	3
	NSIC Ltd	4.50
	NSIC Ltd	21.17
	NSIC Ltd	3.37
	NIVH	151.50
	Manipur	19.35
	Madhya Pradesh	57.87
	Lal Bahadur Shastri AA, Mussorrie	47.94

Public Welfare Schemes

†2591. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the names of public welfare schemes being undertaken by Government of India through the Ministry and the details thereof; and

(b) whether State Government has submitted projects for approval/grant to Government during the years 2009-10 and-2010-11 and if so, by when these projects will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The mandate of the Ministry is to empower its target groups, namely, (i) Scheduled Castes, (ii) Backward Classes, (iii) Persons with disabilities, (iv) Senior Citizens and (v) Victims of alcoholism and substance abuse through programmes for educational, economic and social development and rehabilitation as appropriate. The list of the major schemes implemented by the Ministry at present for the welfare of these target groups is given in the Statement (*See below*).

(b) The submission of proposals by the State Governments seeking central assistance under various schemes is an on-going process. The proposals are approved and funds released by

†Original notice of the question was received in Hindi.

the Ministry if they are complete in all respects, in conformity with the guidelines of the relevant Scheme, accompanied with Utilization Certificates for the funds released to the State Government in the previous years and audited accounts for the relevant year as per General Financial Rules. Release of grants is also subject to availability of adequate budgetary provisions under the relevant schemes.

Statement

List of the Major Schemes being Implemented by the Ministry

Sl.No.	Major Schemes Implemented
1	2

Scheduled Castes Development

1	Babu Jagjivan Ram Chatrawas Yojana (Boys Hostels)
2	Babu Jagjivan Ram Chatrawas Yojana (Girls Hostels)
3	Free Coaching for Scheduled Castes and Other Backward Class students
4	Upgradation of Merit of Scheduled Caste Students
5	Top Class Education for Meritorious Scheduled Caste Students
6	Rajiv Gandhi National Fellowships Scheme
7	National Overseas Scholarship for Scheduled Caste Students
8	Special Central Assistance to Scheduled Castes Sub Plan
9	Pradhan Mantri Adarsh Gram Yojana
10	Assistance to Voluntary Organizations Working for the Welfare of Scheduled Castes
11	Assistance to Scheduled Castes Development Corporations
12	Self Employment Scheme for Rehabilitation of Manual Scavengers
13	Pre Matric Scholarship for Children of those Engaged in Unclean Occupations

1	2
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- | | |
|----|--|
| 14 | Post Matric Scholarship for Scheduled Castes |
| 15 | Assistance to States/UTs for Implementation of Protection of Civil Rights Act, 1955 and Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989 |

Other Backward Classes Development

- | | |
|---|---|
| 1 | Pre-Matric Scholarship to Other Backward Class (OBC) students |
| 2 | Post Matric scholarship to Other Backward Class students |
| 3 | Assistance for Construction of Hostels for OBC Boys and Girls |
| 4 | Assistance to Voluntary Organizations working for Welfare of Other Backward Classes |

Disability

- | | |
|---|--|
| 1 | Assistance to Disabled Persons for Purchase/fitting of Aids and Appliances |
| 2 | Deendayal Disabled Rehabilitation Scheme |
| 3 | Scheme of Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 |
| 4 | Scheme of Incentives to Employers in the Private Sector for providing Employment to Persons with Disabilities |

Social Defence Bureau

- | | |
|---|--|
| 1 | Integrated Programme for Older Persons |
| 2 | Scheme of Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services |

Allocation for most backward classes

†2592. DR. RAM PRAKASH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the percentage of budget amount allocated, year-wise, for upliftment of most Backward Classes except OBC in last five years;

(b) whether any kind of loans for this category have been waived off; and

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